COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 236 OF 2017 & IA NO. 421 OF 2017

Dated: 29th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

TEAMEC Chlorates Ltd. Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Respondent(s)

Anr.

Counsel for the Appellant(s) : Mr. Rohit Rao

Mr. Kiran Kumar

Counsel for the Respondent(s) : Mr. K.V. Mohan

Mr. K.V. Balakrishnan Mr. R.K. Sharma for-1

Ms. Prerna Singh

Mr. Prashant Mathur for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on **29.11.2018**.

(S. D. Dubey)
Technical Member

(Justice Man jula Chellur) Chairperson

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